

NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH
CHENNAI



ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 04/10/2017 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL
SHRI S. VIJAYARAGHAVAN, MEMBER-TECHNICAL

APPLICATION NUMBER :
PETITION NUMBER : TCP/169/2016
NAME OF THE PETITIONER(S) : Arti Meenakashi Muthiah
NAME OF THE RESPONDENT(S) : The Reliance Motor Company Private Limited & 4 others
UNDER SECTION : 397/398

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

1. Priyadarshini N
Kurki
for T.K. Bhaskar

Counsel for Petitioner

2. Tiyambak
Kavitha Suleana }

Counsel for Respondents

ORDER

Counsels for both the parties are present. Matter is posted for final arguments. Put up
on **05.10.2017 at 10.30 A.M.**

—Sd—
MEMBER (TECHNICAL)

ghk

—Sd—
MEMBER (JUDICIAL)